

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.44 of 2004

ANIL KUMA and ANR

... .. Appellant/s

Versus

STATE OF BIHAR and ORS

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Ashok Kumar, Advocate

For the Respondent/s : Mr. K.P. Gupta, GP-10

Mr. Virendra Kumar, AC to GP-10

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

19 20-01-2026

Learned counsel for the appellants has filed the
written statement.

2. As prayed by learned counsel for the State, list this
case on 27.01.2026.

(Ramesh Chand Malviya, J)

Harshita/-

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